371 Written Answers [RAJYA SABHA]

- (i) excessive heat to which the migrants are not accustomed, and
- (ii) lack of adequate water supply.

Others have left either to join their relations in West Bengal or to rehabilitate themselves through their own efforts in West Bengal.

Steps are being taken to improve the living conditions in the transit centres.

INTEREST ON FOREIGN AID

*99. SHRI NIREN GHOSH: Will the Minister of FINANCE be pleased to state:

(a) the amount of interest so far paid in respect of foreign aid;

(b) the amount of interest paid to the various aid giving countries; and

(c) the amount of interest likely to fall due during the rest of the current Plan period?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) From August 1949 to 31st March, 1964 the amount paid by wav of interest was Rs. 227.92 crores in respect of loans repayable in foreign currencies and Rs. 38.28 crores in respect of loans repayable in rupees.

(b) A satement is laid on the Table of the House.

(c) The amount would be Rs. 126.05 crores in respect of loans repayable in foreign curréncies and Rs. 37.81 crores in respect of loans repayable in rupees. Interest paid on Foreign Loans to aid giving countries

(In croves of rupees)

				(a) Repayable in foreign currencies	(b) Repayable in rupees
 U.К.				33 79	<i></i>
Germany	,			49.88	
U.S.A.				28.57	38 28
Japan	•			3.72	••
Canada				3 38	
Kuwait				3.16	
U.S.S.R				9.28	• •
Poland		•		0 03	••
\mathbf{T}	OTAL	•	•	131.81	38.28

SLUM CLEARANCE SCHEME

*100. SHRI M. M. DHARIA: Will. the Minister of WORKS AND HOUS-ING be pleased to state;

(a) how many people are at present residing in slum areas in the country; and

(b) how many people have been rehabilitated under the slum clearance schemes since Independence?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) No regular or complete survey of the clums has so far been undertaken by the Central or the State Governments. However, according to the Report of the Asoke Sen Committee on Slum Clearance published in 1958, the number of houses unfit for human habitation was placed at 11.5 lakhs.

(b) The Slum Clearance Scheme was formulated by the Central Government in May 1956. Since then schemes costing nearly Rs. 29 crores have been sanctioned. ş